

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/722/(IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Represently N.K. BHANSALI

Applicant

Neesel Solanki

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## **ORDER**

Representative for Applicant present. Counsel for Corporate Debtor present. Counsel for Corporate Debtor submitted that the Corporate Debtor is ready to settle the matter and prayed for time. At request, time is enlarged with the direction to file schedule for payment on next date of hearing and bring one DD in order to show bona-fide. Put up on 18.01.2018 at 10.30 A.M.

> -3dr (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)